

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/16(KB)2024
IN
C.A.(CAA)/179(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	CELICA LEISURE & SPA LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances via video conference/physically

Ms. Madhuri Pandey, PCS.] For the Petitioners

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **26.07.2024**.

**Satyajit Roy
(Court Officer)**